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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6060/2024

HELLMANN WORLDWIDE LOGISTICS
INDIA PRIVATE LIMITED

.....Petitioner

Through: Mr Manuj Sabharwal, Mr Drona Negi
and Mr Devvrat Tiwari, Advocates.

versus

DEPUTY COMMISSIONER OF INCOME-TAX
CIRCLE 10(1) & ORS.

.....Respondents

Through: Mr Siddhartha Sinha, senior standing
counsel and Ms Anu Priya Nisha
Minz, Advocates.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE TEJAS KARIA

ORDER

23.04.2025

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1. The learned counsel appearing for the Revenue seeks further time to file a counter affidavit.
2. Final opportunity is granted to the Revenue to do so within a period of three weeks from date.
3. List on 21.05.2025.

VIBHU BAKHRU, J

TEJAS KARIA, J

APRIL 23, 2025

RK

[Click here to check corrigendum, if any](#)